

**GOVERNMENT OF INDIA
LABOUR
LOK SABHA**

UNSTARRED QUESTION NO:4589
ANSWERED ON:22.04.2002
VIOLATION OF LABOUR LAWS BY PESTICIDE COMPANIES
RAMDAS ATHAWALE

Will the Minister of LABOUR be pleased to state:

- (a) whether pesticide manufacturing companies in the country are violating existing labour laws and safety norms;
- (b) if so, the details of such companies alongwith the action taken against them during the last three years, State-wise;
- (c) whether with a view to ensure proper adherence of labour laws and safety norms the Government propose to review the procedure adopted by these companies; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF LABOUR (SHRI SHARAD YADAV)

- (a) to (d): The information is being collected and will be laid on the Table of the House.